

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU PRATAP SINGH): (a) to (c). There is no ban on export of sugar or gur. It is ascertained that on the whole sugarcane growers are being paid at the same level of prices as last year by the mill owners. The question of quantifying the loss suffered by mill owners and sugarcane growers due to this does not therefore arise. No precise estimate is available regarding the total quantum of sugarcane crop still remaining unharvested. However, this has been taken up with all the State Governments and it is learnt that the concerned State Governments are doing the needful in regard to surveying the total area wherein the harvest has not been done and to get the maximum amount of sugarcane crop crushed. The Government has also reviewed the entire sugar situation and has removed controls over prices, movement and distribution of sugar from 16-8-1978. This would maximise internal consumption and would also help the factories to dispose of the excess production of sugar. It is also expected that the factories would be in a position to expeditiously clear the dues to the sugarcane growers and also to absorb maximum amount of sugarcane in the coming season.

बाबल की बसुली तथा परिवहन के लिये प्रदायगी

\* 416. श्री राजेश कुमार शर्मा : क्या कृषि और सिंचाई मंत्री यह बताने की कृपा करेंगे कि उन राज्यों के नाम क्या हैं जहाँ भारतीय खाद्य निगम ने चालू वर्ष के दौरान बाबल की बसुली और परिवहन के लिये प्रदायगी की है ?

कृषि और सिंचाई मंत्रालय में राज्य मंत्री (श्री भानु प्रताप सिंह) : भारतीय खाद्य निगम ने चालू वर्ष के दौरान निम्नलिखित राज्यों में धान/बाबल की बसुली और कुलाई के लिए धुगतान कर दिया है :—

1. पंजाब
2. हरियाणा

3. झारख प्रदेश
4. मध्य प्रदेश
5. उत्तर प्रदेश
6. पश्चिमी बंगाल
7. असम
8. राजस्थान
9. हिमाचल प्रदेश
10. झरणाचल प्रदेश
11. पांडिचेरी
12. मणिपुर

### Vocational Courses in Delhi Schools

\*417. SHRIMATI PARVATHI KRISHNAN:

SHRI C. K. CHANDRAPAN:

Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether Government's attention has been drawn to the news-item appearing in *Patriot* dated July 17, 1978 captioned "vocational courses may go from this year"; and

(b) if so, the details and steps being taken to resolve the problem?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): (a) and (b). Yes, Sir, but the assertion in the news-item that the vocational courses may go from this year in Delhi schools, is not correct.

The press report mentions mainly the following factors for coming to the conclusion that the vocational courses may not be continued:—

(i) Lack of equipment in schools where vocational courses had been introduced;

(ii) Shortage of trained staff;